

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003015/2020	DEEPAK KUMAR NAYAK @ DEEPAK KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	RAMBHA (KHALLIKOTE) /127 /2019 () //
2	BLAPL/0003016/2020	LAXMAN ADARI VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /55 /2016 () //
3	BLAPL/0003017/2020	NARI @ NARENDRA BARIK VS STATE OF ODISHA	S.K.MOHANTY VS	KODALA /283 /2019 () //
4	BLAPL/0003018/2020	SUJIT KUMAR MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /01 /2020 () //
5	BLAPL/0003019/2020	MOJESH GAMANGAGO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADAGADA /271 /2019 () //
6	BLAPL/0003020/2020	SUDAN SABARA @ SUDAN SABARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADAGADA /271 /2019 () //
7	BLAPL/0003021/2020	LABANI ROUT VS STATE OF ODISHA	J.N.PANDA VS	BISWANATHPUR /39 /2019 () //
8	BLAPL/0003022/2020	AJAY KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NILGIRI /267 /2018 () //
9	BLAPL/0003023/2020	MAKARA @ RAMAKANTA MALLICK VS STATE OF ODISHA	ARJUN CHANDRA BEHERA VS	CHOUDWAR /71 /2020 () //
10	BLAPL/0003024/2020	AMIR KHAN @ SONU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /110 /2020 () //
11	BLAPL/0003025/2020	CHINU @ BIKASH NAIK VS STATE OF ODISHA	MAHES DAS VS	INDUASTRIAL,NISA /85 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0003026/2020	RAJARAM NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BONTH /159 /2019 () //
13	BLAPL/0003027/2020	RAMANI RANJAN DAS VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	CHOUDWAR /71 /2020 () //
14	BLAPL/0003028/2020	CHANDAN @ BRAJABANDHU MOHARANA VS STATE OF ODISHA	SOURYA CHANDRA MOHAPATRA VS	JAGATSINGPUR /311 /2017 () //
15	BLAPL/0003029/2020	RAGHUNATH BEHERA VS STATE OF ODISHA	K.N.PATNAIK VS	JAGATPUR /369 /2019 () //
16	BLAPL/0003030/2020	RAGHUNATH BEHERA VS STATE OF ODISHA	K.N.PATNAIK VS	JAGATPUR /159 /2019 () //
17	BLAPL/0003031/2020	JESTA BANDAKI VS STATE OF ODISHA	B.S.DASPANDA VS	KANTAMAL /112 /2014 () //
18	BLAPL/0003032/2020	NIBEDITA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /01 /2020 () //
19	BLAPL/0003033/2020	RUSHI BEHERA @ KALIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /384 /2019 () //
20	BLAPL/0003034/2020	PUSPA SONA VS STATE OF ODISHA	S.K.JOSHI VS	KANTABANJI /266 /2019 () //
21	BLAPL/0003035/2020	DURJA @ DURJEDHAN SUNA VS STATE OF ODISHA	S.K.JOSHI VS	KANTABANJI /266 /2019 () //
22	BLAPL/0003036/2020	BABULA NAIK VS STATE OF ODISHA	S.K.MOHANTY VS	SURADA /191 /2019 () //
23	BLAPL/0003037/2020	RABI PARAJA	PARTHA MUKHERJI	MACHHKUND /19 /2020

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003038/2020	DIN DAYAL RAO	BIDYALOK MOHAPATRA	S.P.(CID-CRL),CUTTACK /07 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003039/2020	GOPI MALLIK	B.B.ROUTRAY	TANGI /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003040/2020	SANTANU DEEP @ CULTHU	SOUMYA RANJAN DAS	RAIBAGA /28 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003041/2020	SUSANTA GARDIA	PRASANTA KUMAR ROUTRAY	BARGARH /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003042/2020	PREMANANDA @ BIJARU BHUE	PRASANTA KUMAR ROUTRAY	BARGARH SADAR /06 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003043/2020	CHAITANYA DIGAL	KEDAR KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	CONTC/0001395/2020	AJAY BADAJENA	ADV.	//
		VS	VS	()
		SITANSHU KU.ROUT		//
31	CONTC/0001396/2020	RABINDRA BEHERA	MADAN SUNDAR BEHERA	//
		VS	VS	()
		V.A. KULANGE		//
32	CONTC/0001397/2020	DR.ANIL KUMAR BEHERA	ADV	//
		VS	VS	()
		NIKUNJA BIHARI DHAL,IAS		//
33	CRLA/0000270/2020	RUPAK RANJAN TRIPATHY	SAMVIT MOHANTY	BALIANTA P.S. /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	CRLA/0000271/2020	RAJEEV MOHAPATRA	B.B.ROUTRAY	SECTOR-7 /31 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

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35	CRLMC/0000991/2020	STATE OF ODISHA PARASNATH SAH VS	DINESH RAY VS	// CDA-II /39 /2019 ()
36	CRLMC/0000992/2020	STATE OF ODISHA SK. JABIR VS	SAMBIT SAMAL VS	// DHARMASALA /391 /2019 ()
37	CRLMP/0000497/2020	STATE OF ODISHA PRAFULLA KUMAR BARIK VS	B.M.SARANGI VS	// / /0 ()
38	CRLMP/0000498/2020	S.P, JAJPUR MANORANJAN MOHANTY VS	SANTOSH KUMAR SAMANTARAY VS	// / /0 ()
39	CRLMP/0000499/2020	THE STATE OF ODISHA NIRANJAN NAYAK VS	DIBYAJYOTI SAHOO VS	// / /0 ()
40	CRLMP/0000500/2020	STATE OF ORISSA SARAT MAHABHOI VS	SIDHESWAR RATH VS	// / /0 ()
41	CRLREV/0000260/2020	STATE OF ODISHA PRAVAKAR RAJ VS	UNMESH CHANDRA JENA VS	// / /0 ()
42	CRLREV/0000261/2020	STATE OF ODISHA GOPAL CHANDRA MOHANTY VS	AMIT PRASAD BOSE VS	// SEA BEACH /25 /2010 ()
43	CRLREV/0000262/2020	STATE OF ODISHA JEETENDRA AICH VS	AMIT PRASAD BOSE VS	// / /0 ()
44	CRLREV/0000263/2020	BHOLANATH MISHRA JEETENDRA AICH VS	AMIT PRASAD BOSE VS	// / /0 ()
45	CRLREV/0000264/2020	BHOLANATH MISHRA BIKRAM RAJ @ TIBIKRAM RAJ VS	P.R.CHHATOI VS	// BANKI /7 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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46	CRLREV/0000265/2020	SUBHENDU SUBHADUTTA DAS VS BARSHA DAS	SAUMENDRA KUMAR MOHAPATRA VS	//0 0 //
47	FAO/0000493/2020	BIJAYA KU.SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
48	FAO/0000494/2020	RABINARAYAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
49	FAO/0000495/2020	GOPABANDHU DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
50	FAO/0000496/2020	BIJAYA KU.SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
51	FAO/0000497/2020	GOURA SHANKAR DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
52	FAO/0000498/2020	PRAVAT KU.NANDI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
53	FAO/0000499/2020	BASANTA KU.PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
54	FAO/0000500/2020	BASANTI KUMARI DEI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
55	MACA/0000301/2020	BELAMANI GOSWAMI VS BIMAL KU.JENA	K.C.NAYAK VS	// 0 //
56	MACA/0000302/2020	THE DIVISIONAL MANAGER, D.O.I., M/S. NEWADAM ASSURANCE CO. LTD. VS LATA NAIK	ADAM ALI KHAN VS	// 0 //
57	MACA/0000303/2020	FUTURE GENERALI INDIA INSURANCE CO. LTD.	ADAM ALI KHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

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		VS	VS	0
58	MACA/0000304/2020	SURFESH KU.NAYAK MANAGER AND OFFICER-IN-CHARGE,NATIONAL INSURANCE CO.LTD.	ABHIRAM MOHANTY	//
		VS	VS	0
59	MATA/0000058/2020	SARASWATI HEMBRAM MANASI MASANTA	SWARUP KUMAR PATNAIK	//
		VS	VS	0
60	TRP(C)/0000100/2020	GOURANGA CHARAN GHOSH LAXMIPRIYA PRADHAN	SIDDHARTHA SAMAL	//
		VS	VS	0
61	WP(C)/0011718/2020	TRILOCHAN PRADHAN NABINKANTA PALAI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
62	WP(C)/0011719/2020	STATE OF ODISHA JOGENDRANATH BISWAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
63	WP(C)/0011720/2020	STATE OF ODISHA ISWAR CHANDRA MOHAPATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
64	WP(C)/0011721/2020	STATE OF ODISHA BISWAKALYAN SWAIN	BAIDHAR SAHOO	//
		VS	VS	0
65	WP(C)/0011722/2020	STATE OF ODISHA KAMAL LOCHAN SAHOO	G.N.MISHRA	//
		VS	VS	0
66	WP(C)/0011723/2020	THE DIRECTOR (M AND HS) KANAKLATA SINGH	RANJAN KUMAR ROUT	//
		VS	VS	0
67	WP(C)/0011724/2020	STATE OF ODISHA MOHAMMAD TAMMEMUR REHEMAN	ASHOK PATTANAIAK	//
		VS	VS	0
68	WP(C)/0011725/2020	YASMIN ALLI BUDHISH KUMAR BEHERA	SIDHESWAR MALLIK	//
		VS	VS	0

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69	WP(C)/0011726/2020	CENTRAL ELECTRICITY SUPPLY UTILITY,CESU DEEPAK KUMAR SWAIN VS	SIDHESWAR MALLIK VS	// // 0
70	WP(C)/0011727/2020	CENTRAL ELECTRICITY SUPPLY UTILITY,CESU RAJALAXMI RATH VS	SIDHESWAR MALLIK VS	// // 0
71	WP(C)/0011728/2020	CENTRAL ELECTRICITY SUPPLY UTILITY,CESU BIMAL SAHIS VS	SAMEER KUMAR DAS VS	// // 0
72	WP(C)/0011729/2020	STATE OF ODISHA BIJAY KUMAR ROUT VS	BIPLABA P.B.BAHALI VS	// // 0
73	WP(C)/0011730/2020	STATE OF ODISHA AJAYA KUMAR PRADHAN VS	B.M.SARANGI VS	// // 0
74	WP(C)/0011731/2020	REGIONAL MANAGER, RBI RANJAN SAMANTRAY VS	B.M.SARANGI VS	// // 0
75	WP(C)/0011732/2020	REGIONAL MANAGER, RBI CHAITANAYA CHARAN PADHIHARI VS	NIRANJAN LENKA VS	// // 0
76	WP(C)/0011733/2020	STATE OF ODISHA GIRISH KUMAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
77	WP(C)/0011734/2020	STATE OF ORISSA ALEKHA CHANDRA MALIK @ ALEKHA CHARAN VS	ANUBRAJ RATH VS	// // 0
78	WP(C)/0011735/2020	STATE OF ODISHA SUDAM CHANDRA JENA VS	AMIT PRASAD BOSE VS	// // 0
79	WP(C)/0011736/2020	STATE OF ODISHA BIKASH CHANDRA MOHANTY VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

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80	WP(C)/0011737/2020	DEBENDRA KUMAR PAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
81	WP(C)/0011738/2020	RANANJAYA SAMAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
82	WP(C)/0011739/2020	SUDHIR KUMAD BID VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
83	WP(C)/0011740/2020	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
84	WP(C)/0011741/2020	JAYANTA KUMAR DASH VS PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT.	RABINDRA KU.PATNAIK VS	// 0 //
85	WP(C)/0011742/2020	BIBHUTI BHUSAN MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
86	WP(C)/0011743/2020	RABINDRANATH MOHANTA VS PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT	RABINDRA KU.PATNAIK VS	// 0 //
87	WP(C)/0011744/2020	BHAJAHARI PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
88	WP(C)/0011745/2020	SAILENDRA DAS VS PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT.	RABINDRA KUMAR PATNAIK VS	// 0 //
89	WP(C)/0011746/2020	BABURAM JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
90	WP(C)/0011747/2020	DEEPAK KUMAR DAS VS STATE OF ODISHA	AMIYA KUMAR MOHANTY.. A VS	// 0 //
91	WP(C)/0011748/2020	SUKUMAR PRADHAN	AMIT PRASAD BOSE	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0011749/2020	DR.PRADIPTA KUMAR NANDA	SIBA NARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0011750/2020	SRINIBAS SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0011751/2020	KABITA JENA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0011752/2020	BABAJI SINGH	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		THE PROJECT DIRECTOR CUM ADDITIONAL SECRETARY		//
96	WP(C)/0011753/2020	BIPIN CHANDRA DEY	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0011754/2020	JANMAJAYA PATRA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0011755/2020	SANJAYA KUMAR MISHRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0011756/2020	UMAKANTA PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0011757/2020	PRAVATI MISHRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0011758/2020	PUSPANJALI NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0011759/2020	PREMALATA BEHERA	S.M.BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0011760/2020	STATE OF ODISHA KARTIK DASH VS	L.K.MOHANTY VS	// // 0
104	WP(C)/0011761/2020	STATE OF ODISHA SANKAR KUMAR KAR VS	PRABODHA CH. NAYAK VS	// // 0
105	WP(C)/0011762/2020	STATE OF ODISHA JALADHAR NAIK VS	PRABODHA CH. NAYAK VS	// // 0
106	WP(C)/0011763/2020	STATE OF ODISHA PRAMOD PRADHAN VS	MITHUN DAS VS	// // 0
107	WP(C)/0011764/2020	STATE OF ODISHA SITARAM AGRAWAL VS	PRABODHA CH. NAYAK VS	// // 0
108	WP(C)/0011765/2020	STATE OF ODISHA AMIYA KUMAR BARIK VS	SUSANTA KUMAR TRIPATHY VS	// // 0
109	WP(C)/0011766/2020	STATE OF ODISHA DEBASIS LENKA VS	GOURIMOHAN RATH VS	// // 0
110	WP(C)/0011767/2020	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	DEEPALI MAHAPATRA VS	// // 0
111	WP(C)/0011768/2020	STATE OF ODISHA NANDIKISHOR AGRAWAL VS	DEEPALI MAHAPATRA VS	// // 0
112	WP(C)/0011769/2020	STATE OF ODISHA DOLAGOBINDA MOHANTY VS	P.K.PASAYAT VS	// // 0
113	WP(C)/0011770/2020	STATE OF ODISHA SUSANTA BHUYAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2020**

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114	WP(C)/0011771/2020	BHAGABAN MEHER VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
115	WP(C)/0011772/2020	PARAMANANDA BEHERA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
116	WP(C)/0011773/2020	GEETANJALI PRADHAN VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
117	WP(C)/0011774/2020	DEBAJANI MESUA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
118	WP(C)/0011775/2020	SANTANU KUMAR PRADHAN VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
119	WP(C)/0011776/2020	MURALI KARNA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
120	WP(C)/0011777/2020	SRIKANTA PADHAN VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
121	WP(C)/0011778/2020	ALEKHA CHANDRA BARIK VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
122	WP(C)/0011779/2020	RAMKRISHNA SAHU VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
123	WP(C)/0011780/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS STATE OF ODISHA	VS	// 0 //
124	WP(C)/0011781/2020	RAM KRUSHNA SAHU VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
125	WP(C)/0011782/2020	RABINDRANATH SETHI	S.P.NATH	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0011783/2020	ANITARANI SETHY	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0011784/2020	BISHNUPRIYA SETHI	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0011785/2020	BIJAYA KUMAR NAIK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0011786/2020	SARASWATI MALLICK	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0011787/2020	HARIHAR SETHY@MOHAPATRA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0011788/2020	JANAKI SUBUDHI	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0011789/2020	HARISH CHANDRA NAIK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0011790/2020	SANKAR PARIDA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0011791/2020	BISWAMITRA BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
135	WP(C)/0011792/2020	MUKESH KUMAR GUPTA	PRASANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0011793/2020	M/S. SANJIT KUMAR JENA	DAMODAR PATI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

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137	WP(C)/0011794/2020	STATE OF ODISHA ASHOK KUMAR BEHERA VS	RANJAN KUMAR BEHERA VS	// // 0
138	WP(C)/0011795/2020	THE DISTRICT SUB REGISTRAR KHANDAGIRI KADAMBINI BEHERA VS	KALI PRASANNA MISHRA VS	// // 0
139	WP(C)/0011796/2020	STATE OF ODISHA DURGAMADHAB PANDA VS	KOUSIK ANANDA GURU VS	// // 0
140	WP(C)/0011797/2020	STATE OF ODISHA NARAYAN SAHU VS	AMAR KUMAR MOHANTY VS	// // 0
141	WP(C)/0011798/2020	STATE OF ODISHA BANSINGH DEOGAM VS	PRASANTA KUMAR SATAPATHY VS	// // 0
142	WP(C)/0011799/2020	STATE OF ODISHA PRAFULLA KU.ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // 0
143	WP(C)/0011800/2020	STATE OF ODISHA SWARNALATA PATEL VS	B.SAHOO VS	// // 0
144	WP(C)/0011801/2020	GOVT.OF ORISSA JAYANTA KUMAR KHANDAYATRAY VS	SRIDHAR RATH VS	// // 0
145	WP(C)/0011802/2020	STATE OF ODISHA ORISSA HIGH COURT EMPLOYEES ASSOCIATION VS	KUNATH VS	// // 0
146	WP(C)/0011803/2020	ORISSA HIGH COURT, CTC AKSHYA KU.BEHERA VS	DILLIP RAY VS	// // 0
147	ABLAPL/0004959/2020	REGISTRAR, STATE COOPERATIVE SOCIETY, ODISHA GANESH KUMAR JENA VS	DEBASISH SAMAL VS	// RUPSA /27 /2020 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2020**

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148	ABLAPL/0004960/2020	MAYADHAR BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	RUPSA /15 /2020 () //
149	ABLAPL/0004961/2020	KAMANA SURESH @ K.SURESH VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	GUNUPUR /34 /2020 () //
150	ABLAPL/0004962/2020	KRUSHNA CHANDRA MARTHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /47 /2020 () //
151	ABLAPL/0004963/2020	RAJA GOCHHAYAT VS STATE OF ODISHA	GOUTAM RAI VS	KANTABANIA PS /98 /2017 () //
152	ABLAPL/0004964/2020	BANSHIDHAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /31 /2020 () //
153	ABLAPL/0004965/2020	SHANTI SWARUP PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	MAHILA PS SAMBALPUR /27 /2020 () //
154	ABLAPL/0004966/2020	DILLIP POLEI @ DILIP KUMAR PALEI VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /45 /2020 () //
155	ABLAPL/0004967/2020	FILMON KINDO VS STATE OF ODISHA	SURESH KUMAR JENA VS	BIRMITRAPUR /33 /2020 () //
156	ABLAPL/0004968/2020	RUPESH KUMAR PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /76 /2020 () //
157	ABLAPL/0004969/2020	SIBA CHARAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /97 /2020 () //
158	ABLAPL/0004970/2020	DINESH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /97 /2020 () //
159	ABLAPL/0004971/2020	SANGHARSH KUMAR PANDA	J.N.PANDA	NARLA /113 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0004972/2020	BARUNA PRADHAN	P.K.MAHARAJ	KHANDAPARA /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0004973/2020	DHANESWAR PRADHAN @ DHANI	P.K.MAHARAJ	KHANDAPARA /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0004974/2020	NABA @ NABAKISHORE PRADHAN	P.K.MAHARAJ	KHANDAPARA /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0004975/2020	PRADEEP SINGH	DURLLABHA RANJAN MISHRA	BANTALA /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0004976/2020	MANOJ KUMAR SAMAL	JAYAKRISHNA MOHAPATRA	DHUSURI /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0004977/2020	SANDEEP AGARWAL	KISHORE KUMAR MISHRA	PURIGHAT /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0004978/2020	RAKESH DAS	SATYA NARAYAN MISHRA-4	BASTA /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0004979/2020	BULA SUNDARA @ SUNDARAY	B.K.NAYAK	DELANGA /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0004980/2020	RAMESH SETHY	ASHOK KU SAHOO	MAHAKALPARA /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0004981/2020	SUKANTA KUMAR SAHOO	ASHOK KU SAHOO	PATKURA /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0004982/2020	PRADEEP BARIK	S.K.NAYAK-2	BANSADA /82 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	ABLAPL/0004983/2020	STATE OF ODISHA RANJAN PARIDA VS	S.K.NAYAK-2 VS	// BANSADA /67 /2020 ()
172	ABLAPL/0004984/2020	STATE OF ODISHA PANCHANAN BEHERA VS	SUBASH PATTANAİK VS	// RAIRAKHOL /71 /2020 ()
173	ABLAPL/0004985/2020	STATE OF ODISHA NARAHARI SAMAL VS	PRADEEP KUMAR DAS VS	// NANDIPADA /42 /2020 ()
174	ABLAPL/0004986/2020	STATE OF ODISHA BONTY GOUD VS	AJIT KUMAR ROUT VS	// KATARBAGA /63 /2020 ()
175	ABLAPL/0004987/2020	STATE OF ODISHA PRABHAS DEO VS	JUGALA KISHORE PANDA VS	// PARJANG /317 /2019 ()
176	ABLAPL/0004988/2020	STATE OF ODISHA DILIP SAHU @ LALU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /403 /2019 ()
177	ABLAPL/0004989/2020	STATE OF ODISHA JAGA @ PRABHAT MALLİK VS	ASHOK KU SAHOO VS	// NIKIRAI /43 /2020 ()
178	ABLAPL/0004990/2020	STATE OF ODISHA BABULA SAHU VS	GAYATRI PATRA VS	// BADABAZAR /94 /2020 ()
179	ABLAPL/0004991/2020	STATE OF ODISHA KANHU MALLİK VS	SANTOSH KUMAR DASH VS	// SATYABADI /148 /2020 ()
180	ABLAPL/0004992/2020	STATE OF ODISHA SANTI MALLİK VS	SANTOSH KUMAR DASH VS	// SATYABADI /148 /2020 ()
181	ABLAPL/0004993/2020	STATE OF ODISHA BIRENDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// barpalli /102 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0004994/2020	RAKESH MALIK @ RAKESH KUMAR MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /259 /2019 () //
183	ABLAPL/0004995/2020	SANKRI KISHAN VS STATE OF ODISHA	JEETENDRA SAHU VS	BONAI /37 /2020 () //
184	ABLAPL/0004996/2020	ASHOK KUMAR PATTANAIAK @ ASHOK PATTANAYAK VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	GURUDIJHATIA /36 /2020 () //
185	ABLAPL/0004997/2020	PANCHA SUNA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINDHIKELA PS /52 /2020 () //
186	ABLAPL/0004998/2020	NIJU KHAN @ NIZAMUDDIN KHAN VS STATE OF ODISHA	SUVALAXMI DEVI VS	KHURDA SADAR /36 /2020 () //
187	ABLAPL/0004999/2020	BENU BHOI VS STATE OF ODISHA	SUBRAT KUMAR NAYAK - 3 VS	NIALI /83 /2020 () //
188	ABLAPL/0005000/2020	SANTOSH BAG VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /94 /2020 () //
189	ABLAPL/0005001/2020	RABINDRA NAIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /99 /2020 () //
190	ABLAPL/0005002/2020	KAPIL KUMAR VERMA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	TAISARA /5 /2020 () //
191	ABLAPL/0005003/2020	ASIF SEKH @ MD. ASIF VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	RAJGANGPUR /109 /2020 () //
192	ABLAPL/0005004/2020	RINKU PADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	barpalli /63 /2020 () //
193	ABLAPL/0005005/2020	GUDU @ HRUSIKESH BEHERA	SOURA CHANDRA MOHAPATRA	KUMBHARAPARA /55 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
194	ABLAPL/0005006/2020	VS STATE OF ODISHA BIMBADHARA PRADHAN VS STATE OF ODISHA	VS SWAYAMPRAVA DASH VS	() // HANDAPA /84 /2020 ()
195	ABLAPL/0005007/2020	BABULA @ BABULA BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	// KISHORENGAR /46 /2020 ()
196	ABLAPL/0005008/2020	STATE OF ODISHA NARAYAN SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// BHANJANAGAR /201 /2020 ()
197	ABLAPL/0005009/2020	STATE OF ODISHA MANDIR UDDIN KHAN VS STATE OF ODISHA	JAYDEEP PAL VS	// KISSANNAGAR PS /57 /2020 ()

ORISSA HIGH COURT

MISC CASES FILED on :06/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	65/2020 MATA/170/2017	BANDANA ROUT@NAYAK-MP	M/S.BIPLAB P.B.BAHALI
2	80/2020 CMAPL/814/2019	THE D.M.,NATIONAL INSURANCE CO.LTD.,-MP	M/S.P.K.PANDA, P.K.MAHALI, G.N.SETHI, S.K.VERMA
3	109/2020 TRP(C)/100/2020	LAXMIPRIYA PRADHAN-MP	SIDDHARTHA SAMAL
4	241/2020 RSA/441/2018	GANGADHAR MISHRA-MP	M/S.SATYABADI MANTRY
5	321/2020 CRLREV/260/2020	PRAVAKAR RAJ-MP	UNMESH CHANDRA JENA
6	322/2020 CRLREV/260/2020	PRAVAKAR RAJ-MP	UNMESH CHANDRA JENA
7	323/2020 CRLREV/260/2020	PRAVAKAR RAJ-MP	UNMESH CHANDRA JENA
8	326/2020 CRLREV/261/2020	GOPAL CHANDRA MOHANTY-MP	AMIT PRASAD BOSE
9	327/2020 CRLREV/262/2020	JEETENDRA AICH-MP	AMIT PRASAD BOSE
10	328/2020 CRLREV/263/2020	JEETENDRA AICH-MP	AMIT PRASAD BOSE
11	346/2020 FAO/493/2020	BIJAYA KU.SWAIN-MP	SUSHANTA KUMAR MISHRA
12	347/2020 FAO/494/2020	RABINARAYAN SAHU-MP	SUSANTA KUMAR MISHRA
13	348/2020 FAO/496/2020	BIJAYA KU.SWAIN-MP	SUSHANTA KUMAR MISHRA
14	349/2020 FAO/496/2020	BIJAYA KU.SWAIN-MP	SUSHANTA KUMAR MISHRA
15	350/2020 BLAPL/2242/2020	MINATI SETHI-MP	AMITAV TRIPATHY
16	350/2020 FAO/497/2020	GOURA SHANKAR DAS-MP	SUSHANTA KUMAR MISHRA
17	351/2020 BLAPL/5338/2019	PRADEEP@PRADIP KUMAR SWAIN@HANUMAN-MP	S.K.MOHANTY
18	351/2020 FAO/498/2020	PRAVAT KU.NANDI-MP	SUSHANTA KUMAR MISHRA
19	352/2020 BLAPL/10816/2019	ASIS KU. SINHA-MP	BIDYADHAR MANASINGH
20	352/2020 FAO/499/2020	BASANTA KU.PRADHAN-MP	SUSHANTA KUMAR MISHRA
21	353/2020 BLAPL/1429/2020	MANOJ KUMAR MOHAPATRA-MP	A.K.BARAL
22	353/2020 FAO/500/2020	BASANTI KUMARI DEI-MP	MANOJ KUMAR MOHANTY
23	355/2020 BLAPL/2201/2020	DEBARAJ KARNA-MP	RAMACHANDRA JENA
24	382/2020 RVWPET/11/2020	STATE OF ORISSA-MP	A.G.A.
25	483/2020 MACA/186/2020	SR.DIVISIONAL MANAGER, M/S THE NEW INDIA ASSURANCE CO.LTD.-MP	ANURAG KUMAR
26	484/2020	THE DIVISIONAL MANAGER, D.O.I., M/S. NEW INDIA ASSURANCE CO.LTD.-MP	ANURAG KUMAR

27	MACA/302/2020 485/2020	FUTURE GENERALI INDIA INSURANCE CO. LTD.-MP	ADAM ALI KHAN
28	MACA/303/2020 486/2020	MANAGER AND OFFICER-IN-CHARGE,NATIONAL INSURANCE	ANBEDITOALMIDHMNTY
29	MACA/304/2020 487/2020	MANAGER AND OFFICER-IN-CHARGE,NATIONAL INSURANCE	ANBEDITOALMIDHMNTY
30	MACA/304/2020 575/2020	GAJENDRA MOHAPATRA-MP	SWAYAMPRAVA DASH
31	CRLMC/987/2020 599/2020	SURENDRA MUNDA-MP	MR.ARUN KU.BUDHIA
32	CRLA/62/2016 600/2020	SANTOSH KU.PANDA-MP	M/S.U.C.MISHRA
33	CRLA/246/2016 601/2020	NRUPA NAIK-MP	M/S.BIREN SANKAR TRIPATHY
34	CRLA/637/2016 5281/2020	BISWAKALYAN SWAIN-MP	BAIDHAR SAHOO
35	WP(C)/11721/2020 5283/2020	MOHAMMED MUSTAQ ANSARI-MP	M/S DILLIP KU RAY,P.K.MAHALI,S.DAS,P.K.PANDAM
36	WP(C)/11299/2020 5284/2020	BUDHISH KUMAR BEHERA-MP	SIDHESWAR MALLIK
37	WP(C)/11725/2020 5285/2020	DEEPAK KUMAR SWAIN-MP	SIDHESWAR MALLIK
38	WP(C)/11726/2020 5286/2020	RAJALAXMI RATH-MP	SIDHESWAR MALLIK
39	WP(C)/11727/2020 5287/2020	BIJAY KUMAR ROUT-MP	BIPLABA P.B.BAHALI
40	WP(C)/11729/2020 5288/2020	AJAYA KUMAR PRADHAN-MP	B.M.SARANGI
41	WP(C)/11730/2020 5289/2020	RANJAN SAMANTRAY-MP	B.M.SARANGI
42	WP(C)/11731/2020 5290/2020	M/S.C.K.PURSTY and ASSOCIATES-MP	M/S.NIRANJAN LENKA
43	WP(C)/7093/2017 5291/2020	CHAITANAYA CHARAN PADHIHARI-MP	NIRANJAN LENKA
44	WP(C)/11732/2020 5292/2020	GIRISH KUMAR ROUT-MP	PRAFULLA KUMAR MOHAPATRA
45	WP(C)/11733/2020 5293/2020	KANHU RANJAN PATTANAYAK-MP	SASWATI MOHAPATRA
46	WP(C)/6571/2020 5294/2020	BIKASH CHANDRA MOHANTY-MP	AMIT PRASAD BOSE
47	WP(C)/11736/2020 5295/2020	SUDAM CHANDRA JENA-MP	AMIT PRASAD BOSE
48	WP(C)/11735/2020 5296/2020	DEBENDRA KUMAR PAL-MP	AMIT PRASAD BOSE
49	WP(C)/11737/2020 5297/2020	RANANJAYA SAMAL-MP	AMIT PRASAD BOSE
50	WP(C)/11738/2020 5298/2020	SUDHIR KUMAD BID-MP	AMIT PRASAD BOSE
51	WP(C)/11739/2020 5299/2020	SURESH CHANDRA PRADHAN-MP	AMIT PRASAD BOSE
52	WP(C)/11740/2020 5300/2020	BIBHUTI BHUSAN MOHANTY-MP	AMIT PRASAD BOSE
53	WP(C)/11742/2020 5301/2020	BHAJAHARI PATRA-MP	AMIT PRASAD BOSE
54	WP(C)/11744/2020 5302/2020	BABURAM JENA-MP	AMIT PRASAD BOSE
55	WP(C)/11746/2020 5303/2020	DEEPAK KUMAR DAS-MP	AMIYA KUMAR MOHANTY.. A
56	WP(C)/11747/2020 5304/2020	SUKUMAR PRADHAN-MP	AMIT PRASAD BOSE
57	WP(C)/11748/2020 5305/2020	SRINIBAS SAHOO-MP	AMIT PRASAD BOSE
	WP(C)/11750/2020		

58	5306/2020 WP(C)/11751/2020	KABITA JENA-MP	AMIT PRASAD BOSE
59	5307/2020 WP(C)/11753/2020	BIPIN CHANDRA DEY-MP	AMIT PRASAD BOSE
60	5308/2020 WP(C)/11752/2020	BABAJI SINGH-MP	SHANTI PRAKASH MOHANTY
61	5309/2020 WP(C)/11754/2020	JANMAJAYA PATRA-MP	AMIT PRASAD BOSE
62	5310/2020 WP(C)/11756/2020	UMAKANTA PRADHAN-MP	AMIT PRASAD BOSE
63	5311/2020 WP(C)/11758/2020	PUSPANJALI NAYAK-MP	AMIT PRASAD BOSE
64	5312/2020 WP(C)/11760/2020	KARTIK DASH-MP	L.K.MOHANTY
65	5313/2020 WP(C)/11761/2020	SANKAR KUMAR KAR-MP	PRABODHA CH. NAYAK
66	5314/2020 WP(C)/11762/2020	JALADHAR NAIK-MP	PRABODHA CH. NAYAK
67	5315/2020 WP(C)/11763/2020	PRAMOD PRADHAN-MP	MITHUN DAS
68	5316/2020 WP(C)/11764/2020	SITARAM AGRAWAL-MP	PRABODHA CH. NAYAK
69	5317/2020 WP(C)/11765/2020	AMIYA KUMAR BARIK-MP	SUSANTA KUMAR TRIPATHY
70	5318/2020 WP(C)/11766/2020	DEBASIS LENKA-MP	GOURIMOHAN RATH
71	5319/2020 WP(C)/11717/2020	JAGANNATH SANSKRUTI JANA JAGARANA MANCHA-MIBIJAYA KUMAR RAGADA	
72	5320/2020 WP(C)/11782/2020	RABINDRANATH SETHI-MP	S.P.NATH
73	5321/2020 WP(C)/11782/2020	RABINDRANATH SETHI-MP	S.P.NATH
74	5322/2020 WP(C)/11783/2020	ANITARANI SETHY-MP	S.P.NATH
75	5323/2020 WP(C)/11784/2020	BISHNUPRIYA SETHI-MP	S.P.NATH
76	5324/2020 WP(C)/11784/2020	BISHNUPRIYA SETHI-MP	S.P.NATH
77	5325/2020 WP(C)/11786/2020	SARASWATI MALLICK-MP	S.P.NATH
78	5326/2020 WP(C)/11792/2020	MUKESH KUMAR GUPTA-MP	PRASANTA KUMAR NAYAK
79	5327/2020 WP(C)/11797/2020	NARAYAN SAHU-MP	AMAR KUMAR MOHANTY
80	5328/2020 WP(C)/11799/2020	PRAFULLA KU.ROUT-MP	PRASANTA KUMAR SATAPATHY
81	5329/2020 WP(C)/11800/2020	SWARNALATA PATEL-MP	B.SAHOO
82	5330/2020 WP(C)/11802/2020	ORISSA HIGH COURT EMPLOYEES ASSOCIATION-MP	S.P.NATH
83	5331/2020 WP(C)/11802/2020	ORISSA HIGH COURT EMPLOYEES ASSOCIATION-MP	S.P.NATH
84	5332/2020 WP(C)/11803/2020	AKSHYA KU.BEHERA-MP	DILLIP RAY
85	5333/2020 WP(C)/11803/2020	AKSHYA KU.BEHERA-MP	DILLIP RAY
86	88/2020 CONTC/529/2020	JAGANNATH SAHOO-MP	
87	324/2020 CRLREV/528/2017	P.KOTESWAR RAO SUBUDHI-MP	
88	325/2020 CRLREV/529/2017	P.KOTESWAR RAO SUBUDHI-MP	
89	354/2020	SK.MUMTAJ@SUMTAJ-MP	

90	BLAPL/623/2015 356/2020	PRABIN RANJAN THAKUR-MP
91	BLAPL/2474/2019 424/2020	RAJESH@RAJESH ROSAN SETHI-MP
92	ABLAPL/14133/2019 5282/2020 WP(C)/5531/2020	SATYABATI PRADHAN-MP